

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1497
ANSWERED ON 12/12/2023**

WORKERS DELETED UNDER MGNREGS

1497. SHRI DILESHWAR KAMAIT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that names of nearly one crore workers have been deleted under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) citing various reasons, if so, the details thereof and the reasons therefor, State-wise;**
- (b) whether there has been a hike of 244.3 per cent deletions during 2022-23 as compared to 2021-22 and if so, the details thereof, State-wise;**
- (c) whether the Government has taken any step to reinclude the names of those beneficiaries whose names got deleted due to system error along with plans to mitigate the risks of errors in the names of beneficiaries and if not, the reasons therefor; and**
- (d) the details of the steps taken by the Government to ensure accountability of low-level officials to errors made in programmes like the MGNREGS;**
- (e) whether it is a fact that the MGNREGS aimed to minimize distress migration among rural masses, but now the technology use seems to reverse the trend; and**
- (f) whether the Government has any plan/proposal to alter the spirals in deletions and ensure that systemic errors do not take place at the cost of withdrawing financial support and social security for a large population in the country?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a)&(b): State/UT-wise details of workers involved in the deleted job cards and percentage against financial year 2021-22 under Mahatma

Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last two financial years 2021-22 and 2022-23 are given at Annexure. The various reasons for the deletion of job cards are given below:

- i. fake job card (incorrect job card)**
- ii. duplicate job card**
- iii. now, not willing to work**
- iv. family shifted from Gram Panchayat permanently**
- v. single person in job card and the person is expired**

(c),(d)&(f): Updation of Job Cards is a regular exercise conducted by the States/UTs. As such 'system error' is not a defined reason for the deletion of job cards. Implementation of the Scheme is the responsibility of State Governments and several provisions for proper implementation have been provided in the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005. As per Section 25 of the Act, whoever contravenes the provisions of this Act shall on conviction be liable to a fine which may extend to one thousand rupees.

(e): No, Sir.

Annexure referred in reply to parts (a)&(b) Lok Sabha Unstarred Question No. 1497 dated 12.12.2023.

State/UT-wise details of workers involved in the deleted job cards and percentage against financial year 2021-22 under Mahatma Gandhi NREGS during the last two financial years 2021-22 and 2022-23.

SI No	State/UTs	Workers involved in the deleted Job cards		Percentage against 2021-22
		2021-22	2022-23	
1	Andhra Pradesh	625514	7796889	1146.48
2	Arunachal Pradesh	35089	35240	0.43
3	Assam	345888	645968	86.76
4	Bihar	2003339	8330633	315.84
5	Chhattisgarh	540686	1230109	127.51
6	Goa	22	24	9.09
7	Gujarat	143202	544281	280.08
8	Haryana	17048	15279	-10.38
9	Himachal Pradesh	45819	79259	72.98
10	Jammu And Kashmir	112814	106702	-5.42
11	Jharkhand	462360	2041601	341.56
12	Karnataka	250665	861716	243.77
13	Kerala	72189	359384	397.84
14	Ladakh	2686	7185	167.50
15	Madhya Pradesh	4540607	1467757	-67.67
16	Maharashtra	229275	429074	87.14
17	Manipur	54240	92170	69.93
18	Meghalaya	20707	20614	-0.45
19	Mizoram	20414	10562	-48.26
20	Nagaland	7630	16681	118.62
21	Odisha	2605164	7837982	200.86
22	Punjab	128296	599883	367.58
23	Rajasthan	793487	3062375	285.94
24	Sikkim	4623	4595	-0.61
25	Tamil Nadu	440825	817765	85.51
26	Telangana	61278	1738872	2737.68
27	Tripura	29874	39028	30.64
28	Uttar Pradesh	1111731	7878403	608.66
29	Uttarakhand	66235	363512	448.82
30	West Bengal	157309	8343469	5203.87
31	Andaman And Nicobar	909	323	-64.47
32	Dn Haveli And Dd	0	0	0
33	Lakshadweep	11	63	472.73
34	Puducherry	1865	49723	2566.11
	National	1,49,31,801	5,48,27,121	267.18

(As per NREGASoft)
